NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|--|
| CP 26/12 | TP 34/16 | Hearing | 397/398 | Ramesh Kumar Srinivas & Anr. Vs. Ascent Software Solutions(India) Pvt. Ltd. & 3 Ors. |

SL. NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

Mahammadali & Mayak. For petitioners. Da i Se 31-5-17.

Ph.N: 9019762148.

Admicate for 12 18 1/5/12

(M) 9880007376

Coursel

Counsel for petitioner is present. Counsel for respondents 1 to 4 are present. Informed to know that he had filed one application for the rejection of the petitioner. The Registry is directed to put up the stage of application. Counsel for respondent requested time to file counter adjourned to 7.07.2017

Member(J)

Member(T)